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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6037/2018, CM APPL. 23435/2018, CM APPL. 15532/2022
& CM APPL. 23297/2022

NCLT BAR ASSOCIATION THR ITS SECRETARY
GENERAL

..... Petitioner

Through: Mr. A.S. Chandhiok, Senior Advocate
(Amicus Curiae) with Mr. Shikhil
Suri, Mr. Karanjit Singh and Ms.
Wamika Chadha, Mr. Tarranjit Singh
Sawhney, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Ms. Bharathi Raju, Sr. Panel counsel
for R-1 to 9

21

+ W.P.(C) 9940/2018, CM APPL. 50049/2019, CM APPL. 4056/2020
& CM APPL. 37918/2023

NATIONAL COMPANY LAW TRIBUNAL AND APPELLATE
TRIBUNAL BAR ASSOCIATION

..... Petitioner

Through: Mr. A.S. Chandhiok, Senior Advocate
(Amicus Curiae) with Mr. Shikhil
Suri, Mr. Karanjit Singh and Ms.
Wamika Chadha, Mr. Tarranjit Singh
Sawhney, Advocates.

versus

MINISTRY OF CORPORATE AFFAIRS
AND ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC with Mr.
Devvrat Yadav, Advocate



22

+ W.P.(C) 1100/2020 & CM APPL. 3661/2020

ATEENDRA SAUMYA SINGH

..... Petitioner

Through: Mr. A.S. Chandhiok, Senior Advocate
(Amicus Curiae) with Mr. Shikhil
Suri, Mr. Karanjit Singh and Ms.
Wamika Chadha, Mr. Tarranjit Singh
Sawhney, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Ms. Bharathi Raju, Sr. Panel counsel
for UOI

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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06.12.2023

1. Union of India is directed to consider on priority basis the proposal mooted by the learned Amicus Curiae for installation of a Biometric machine facility to facilitate access of lawyers to the National Company Law Tribunal (“NCLT”) premises.
2. The L & DO is also directed to process the proposal mooted by the learned Amicus Curiae as recorded in the order dated 26th September, 2023 within eight weeks. In the event the said proposal is not processed before the next date of hearing, the L & DO is directed to be personally present in Court.



3. List on 21st February, 2024.

ACTING CHIEF JUSTICE

MINI PUSHKARNA, J

DECEMBER 6, 2023

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